

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 507

TO BE ANSWERED ON NOVEMBER 28, 2024

INITIATIVES FOR AFFORDABLE HOUSING UNDER PMAY-U

NO. 507. DR. BHOLA SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken any new initiatives to support affordable housing development under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in urban areas;**
- (b) if so, the details of the progress made to achieve its target for affordable housing units during the current fiscal year;**
- (c) the details of the corrective steps taken/being taken to address the challenges faced in timely construction and allocation of housing units under the scheme; and**
- (d) the future goals to improve housing accessibility in metropolitan and high-demand urban areas across the country?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a)to (d): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens including providing civic amenities are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses

have been sanctioned by the Ministry, out of which 114.30 lakh have been grounded and 88.02 lakh are completed/delivered to the beneficiaries across the country as on 18.11.2024. The remaining houses are at different stages of construction. In the current fiscal year, 6.14 lakh houses have been completed/delivered and 26.28 lakh under are under construction across the country.

The scheme has been extended till 31.12.2024, except for Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses within the stipulated timeframe.

Learning from the experiences of Pradhan Mantri Awas Yojana - Urban (PMAY-U), Ministry of Housing and Urban Affairs has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to provide Central Assistance to one crore additional households to construct, purchase and rent a house at affordable cost in urban areas including metropolitan areas across the country through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/pmay-u-2.0-guidelines>.

PMAY-U 2.0 also supports States to formulate Affordable Housing Policies of the State to incentivize and boost involvement of private sector in increasing affordable housing stock.
